

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

Service Tax Appeal No. 11845 of 2018 - DB

(Arising out of OIA-CCESA-SRT-APPEAL-PS-746-748-2017-18 dated 28/02/2018 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-SURAT-I)

Siddhi Ferrous Llp

S.no. 103, Vill-falandi, Umarkoi Road,
SILVASSA, DADRA & NAGAR HAVELI

.....Appellant

VERSUS

Commissioner of C.E. & S.T.-Daman

3RD FLOOR...ADARSH DHAM BUILDING,
VAPI-DAMAN ROAD, VAPI
OPP.VAPI TOWN POLICE STATION,
VAPI, GUJARAT-396191

.....Respondent

APPEARANCE:

Shri Sudhanshu Bissa, Advocate appeared for the Appellant

Shri Himanshu P Shrimali, Superintendent (AR) appeared for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 23.10.2024

DATE OF DECISION: 25.11.2024

The appeal is disposed of. For order, see order of date in Service Tax Appeal No.10424 of 2019-DB

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**